

SUPREME COURT OF INDIA
(Advocates-on-Record Examination Cell)

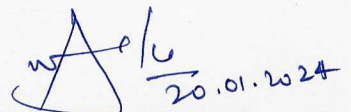
No. F. 18 /2023-SCI (AOR Exam.)
New Delhi, dated 20th January, 2024

CIRCULAR

In continuation of Circular No. F.17 /2023-SCI (AOR Exam.) dated 21st December, 2023 pertaining to proposed computer-based Advocates-on-Record Examination, practical training/Mock Test is being arranged by the Registry for the Advocates who got themselves registered for the purpose. The following will be the schedule for training/Mock Test:

S. No.	Date	Timing	Batches	Venue
1	03.02.2024 (Saturday)	10:30 AM to 11:30 AM	<u>Batch 1</u> 205 Advocates	Multipurpose Hall, 2nd Floor, 'C' Block, Additional Building Complex, Supreme Court of India
		11:45 AM to 12:45 PM	<u>Batch 2</u> 205 Advocates	
2	10.02.2024 (Saturday)	10:30 AM to 11:30 AM	<u>Batch 3</u> 205 Advocates	
		11:45 AM to 12:45 PM	<u>Batch 4</u> Remaining Advocates	

The batch-wise list of Advocates will be uploaded in due course. The participants are requested to give their feedback/inputs about the proposed computer-based examination after the training session(s).


(DEVENDER PAL WALIA)
Registrar & Secretary
Board of Examiners, AOR Examination

Copy to:

- 1 Secretary, Supreme Court Bar Association with a request that this may be circulated for information of the members of the Association.
- 2 Secretary, Supreme Court Advocates-on-Record Association with a request that this may be circulated for information of the members of the Association.
- 3 All concerned